

ITEM NO.6

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 645/2020

BALRAM SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No. 1467/2020 (PIL-W)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 135369/2020,
FOR INTERVENTION/IMPLEADMENT ON IA 132726/2022 and FOR
INTERVENTION/IMPLEADMENT ON IA 147059/2022

M.A. No. 835/2024 (PIL-W)

(FOR APPEAL AGAINST REGISTRARS ORDER XV RULE 5 ON IA 96713/2024)

Date : 13-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s)

Petitioner-in-person
Mr. Ashwani Kumar Dubey, AOR

Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Shaurya Krishna, Adv.
Mr. Parth Yadav, Adv.
Ms. Mani Munjal, Adv.
Mr. Sumit Arora, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Ashish Kumar Dwivedi, Adv.

For Respondent(s)

Mr. Prateek Kumar, AOR

Mr. Chand Qureshi, AOR
Mr. K.R. Aanand, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Hemant Kumar Sharma, Adv.
Ms. Saima Anjum, Adv.
Mr. Jaydeep Chatterjee, Adv.

Mr. Sriram P., AOR

**UPON hearing the counsel, the Court made the following
O R D E R**

Re-list in the week commencing 21.10.2024.

**(DEEPAK GUGLANI)
AR-cum-PS**

**(R.S. NARAYANAN)
ASSISTANT REGISTRAR**